

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1046 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd.

...Appellant

Versus

Purbanchal Trade and Industries Ltd.

...Respondent

Present:

For Appellant: Ms. Shreya Jain and Ms. Alexandra Celestine, Advocates

For Respondent: None

ORDER

29.01.2020 List the Appeal in 'Orders category' on **14th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md